## GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

## LOK SABHA UNSTARRED QUESTION NO. 2634

TO BE ANSWERED ON THE 14<sup>TH</sup> DECEMBER, 2021

## AGRICULTURE INFRASTRUCTURE FUND

2634. SHRI BALUBHAU ALIAS SURESH NARAYAN DHANORKAR: SHRI KALYAN BANERJEE: SHRI PARTHIBAN S.R.:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि और किसान कल्याण मंत्री be pleased to state:

- (a) whether the Agriculture Infrastructure Fund (AIF) also helps in community farming assets and infrastructure, if so, the details of farmer societies in the country, State-wise;
- (b) the amount that has been sanctioned to them so far, State-wise;
- (c) whether the Government has formulated any training programme for farmers to protect their yield in case of delay in purchase by Government agency; and
- (d) if so, the details thereof?

## **ANSWER**

MINISTER OF AGRICULTURE AND FARMERS WELFARE कृषि और किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

Yes, Sir. Agriculture Infrastructure Fund aims at providing a medium-long term debt financing facility till 2025-2026 through 3% interest subvention and credit guarantee support on loans for creation of post-harvest management infrastructure and community farming assets. Community farming assets eligible under Agri Infra Fund includes: (i) Organic inputs production (ii) Bio stimulant production units (iii) Infrastructure for smart and precision agriculture. (iv) Projects identified for providing supply chain infrastructure for clusters of crops including export clusters. (v) Projects promoted Central/State/Local Governments or their agencies under PPP for building community farming assets or post-harvest management projects. In addition to the aforementioned community farming assets, farmer communities such as PACS, FPOs SHGs, JLGs, Multipurpose Co-op societies, Marketing Co-op societies and their federations are also eligible to get the benefit under Agri Infra Fund for creation of following post-harvest management infrastructures: (i) Supply chain services including e-marketing platforms (ii) Warehouses (iii)Silos (iv)Pack houses (v) Assaying units (vi)Sorting &grading units (vii) Cold chains (viii) Logistics facilities (ix)Primary processing centres (x) Ripening Chambers.

- (b): The number and amounts of loan sanctioned under AIF to farmers societies, State-wise, have been placed at Annexure-1.
- (c)& (d): A Centrally Sponsored Scheme 'Support to State Extension Programs for Extension Reforms" popularly known as ATMA Scheme is under implementation since 2005. Presently, Scheme is being implemented in 691 districts of 28 states & 5 UTs in the country. The scheme promotes decentralized farmer-friendly extension system in the country. The objectives of the Scheme is to support State Government's efforts and to make available latest agricultural technologies and good agricultural practices in different thematic areas of agriculture and allied areas to farmers including training program for farmers to protect their yield through different extension activities viz; Farmers Training, Demonstrations, Exposure Visits, Kisan Mela, Mobilization of Farmers Groups and organizing Farm Schools etc.

Annexure-1 (Amount in Rs. Crores)

												\	Amount		310100)
					armer		oint		rketing		ipurpose				
					ducers		bility		perative		perative		f Help		
		PACS*		_	nization		oups		ociety		ociety		roup		otal
SN	States	No.	Amt.	No.	Amt.	No.	Amt.	No.	Amt.	No.	Amt.	No.	Amt.	No.	Amt.
1	HARYANA	95	26	17	6	0	0	0	0	0	0	1	2	113	34
2	MADHYA PRADESH	351	125	3	2	10	17	0	0	0	0	3	1	367	144
3	MAHARASHTRA	309	72	14	10	0	0	0	0	0	0	1	2	324	83
4	ODISHA	103	26	11	1	0	0	0	0	0	0	0	0	114	26
5	CHHATTISGARH	123	20			6	11	0	0	0	0	1	0	130	31
6	GUJARAT	151	56	2	2	2	3	0	0	0	0	1	2	156	63
7	KERALA	70	144	3	1	0	0	1	1	0	0	0	0	74	146
8	ANDHRA PRADESH	1367	1519	4	1	0	0	0	0	0	0	0	0	1371	1519
9	JHARKHAND	1	0	3	0	0	0	0	0	0	0	0	0	4	0
10	UTTARAKHAND	102	14	1	0	0	0	0	0	0	0	2	0	105	14
11	RAJASTHAN	258	49	1	2	1	1	0	0	1	2	0	0	261	53
12	TAMIL NADU	201	310	1	1	1	0	0	0	0	0	0	0	203	311
13	KARNATAKA	826	288	2	2	0	0	0	0	0	0	0	0	828	290
14	UTTAR PRADESH	549	87	1	1	0	0	0	0	0	0	1	0	551	88
15	WEST BENGAL	200	41	1	0	0	0	0	0	0	0	0	0	201	41
16	TELANGANA	207	178	1	0	0	0	0	0	0	0	0	0	208	179
17	PUNJAB	60	7	0	0	0	0	0	0	0	0	0	0	60	7
18	BIHAR	40	71	0	0	0	0	0	0	0	0	0	0	40	71
19	HIMACHAL PRADESH	20	6	0	0	0	0	0	0	0	0	0	0	20	6
20	SIKKIM	11	1	0	0	0	0	0	0	0	0	0	0	11	1
21	NAGALAND	10	1	0	0	0	0	0	0	0	0	0	0	10	1
22	ASSAM	7	3	0	0	0	0	0	0	0	0	0	0	7	3
23	MIZORAM	3	2	0	0	0	0	0	0	0	0	0	0	3	2
24	ANDAMAN & NICOBAR	3	0	0	0	0	0	0	0	0	0	0	0	3	0
	Grand Total	5067	3044	65	28	20	32	1	1	1	2	10	7	5164	3114

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